

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2013

Dated : 29th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Meenakshi Energy Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Nikhil Nayyar for R.1
Mr. Pawan Upadhyay,
Mr. Pawan Kishore Singh for R-2 & 3
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-4

ORDER

Written Submissions have already been filed by Respondent No.4.

The learned counsel for the Respondent Nos. 2 & 3 is filing his Written Submissions only today after serving copy on the other side.

Post the matter for further hearing on **13.08.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson